

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 22nd October, 2019.

No. LJ(A) 77/2000/Pt./280 – For the purpose of the Rules for Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administrative of Justice) Order, 1950 read with paragraph 5 of the Sixth Schedule to the Constitution of India, the Governor of Meghalaya in consultation with the High Court of Meghalaya is pleased to confer the Chief Judicial Magistrate Nongpoh, Ri Bhoi District with the powers of the Assistant to Deputy Commissioner, and further under rule 17 of the aforesaid rules, invest the Officer with the powers of the Judicial Magistrate First Class as defined in the Code of Criminal Procedure, 1973 within the East Khasi Hills District with effect from the date of taking over charge.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within East Khasi Hills District.

sd/-

(S. Kharlyngdoh)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt./280-A

Dated Shillong the 22nd October, 2019.

Copy to :-

1. The Advocate General, Meghalaya.
2. The Additional Advocate General, Meghalaya.
3. The Registrar General, High Court of Meghalaya, Shillong. This has reference to her notification Memo. No. HCM/II/184/2015/6036-A dated 27th September, 2019.
4. The Accountant General (A&E), Meghalaya, Shillong.
5. The District & Sessions Judge, East Khasi Hills District, Shillong.
6. The Chief Judicial Magistrate, East Khasi Hills District, Shillong.
7. The Superintendent of Police, East Khasi Hills District, Shillong.
8. Government Pleader/Public Prosecutor, East Khasi Hills District, Shillong.
9. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
10. Presidents, Shillong Bar Association.
11. Law (B) Department.
12. DEO, Law Department.
13. Personal file of the Officer concerned.
14. Guard file.

By Order etc.,

S. Kharlyngdoh

Deputy Secretary to the Govt. of Meghalaya,
Law Department.